

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Reminder- I

To

The Principal District & Sessions Judge,
Jammu, Reasi, Udhampur, Ramban, Rajouri, Srianagar,
Anantnag, Kulgam, Pulwama, Kupwara, Budgam,
Bandipora, Baramulla, Doda, Shopian and Kargil

NO:- 52094-98/Sts Dated :- 15/01/2019

Subject :- Awaiting information in respect of Lok Sabha unstarred Question
No. 3652 for reply on 2nd January 2019 regarding "Cases decided
by Lower Courts".

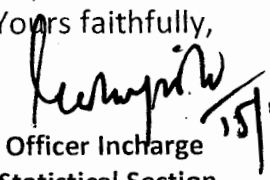
Sir,

Kindly refer to this office letter NO:- 49849-72/Sts dt:- 01.01.2019 on
the subject cited above, the requisite information is still awaited despite lapse of
two weeks .

In this connection, it is again request to kindly expedite the matter
and transmit the same **tomorrow positively** to this registry so that we may able
to communicate the requisite information to the concerned authority .

Matter may be treated as most urgent,

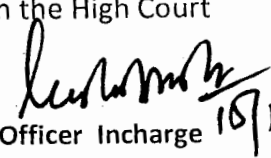
Yours faithfully,


Officer Incharge
Statistical Section

NO:- 52099/CB Dt:- 15/1/19

Copy to the:-

Incharge NIC High Court of J&k, Jammu for uploading the same on the High Court
web site .


Officer Incharge
Statistical Section